

CC No. 1655/18
PS Nihal Vihar
Ram Kishore Goel Vs. State
(At 11:00 AM)

18.07.2020 (PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING ID 919
211 305)

Present: Ld. Counsel Sh. Akhil Mittal for the complainant could not turn up despite having been intimate via whatsapp court notice on his mobile phone no. 9212504099 (specified on his Vakalatnama) by Assistant Ahlmad Sh. Ravi Khatri.

Request for adjournment received from Sh. Akhil Mittal, Id. Counsel for the complainant stating that he could not argue as his father is admitted in hospital having been suffering from Covid -19. Request is allowed

At request, put up for arguments on 03.10.2020.



(PANKAJ ARORA)
M.M-03 (West), THC, Delhi

FIR No. 198/12
PS Mayapuri
State Vs. Rajesh Dhanda

(At 11:30 AM)

18.07.2020 (PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING ID 919
211 305)

Present: None for the State despite the fact that Ld. APP for the State has been intimated
through Whatsapp
None for the accused despite the fact that Sh. Jaspreet, Id. Counsel for the
accused has been intimated through Whatsapp.

Report of Probation Officer not yet received.

Issue fresh court notice to the Probation officer concerned to file the social
investigation report of the accused for NDOH.

Put up for hearing on the point of sentence on 03.08.2020.


(PANKAJ ARORA)
M.M-03 (West), THC, Delhi

CC No. 5061/18
PS Nihal Vihar
Poonam Rai Vs. Pyare Lal
(At 12 noon)

18.07.2020 (PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING ID 919
211 305)

Present: Ld. Counsel Sh. Birpal Singh for the complainant did not turn up in the Video conference (meeting ID No. 919211305) despite having been intimated by Ahlmad Sh. Ravi Khatri in his mobile phone no. 9818163965. Accordingly, put up for arguments on 03.10.2020.



(PANKAJ ARORA)
M.M-03 (West), THC, Delhi

FIR No. 81/11

PS Mayapuri
State Vs. Shiv Dutt
(At 12:30 PM)

18.07.2020 (PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING ID 919 211 305)

Present: Ld. APP for the State through Video conference (meeting ID No. 919211305).

Ld. Counsel Sh. A. K. Sharma for the accused did not turn up in the Video conference (meeting ID No. 919211305) despite having been intimated by Ahlmad Sh. Ravi Khatri in his mobile phone no. 9910809268.

Arguments heard from the side of State.

Last and final opportunity is granted to the Ld. Counsel for the accused to address arguments either through VC or physically on 20.07.2020 at 12:30 PM. Meeting particulars will be shared to Ld. Counsel well in advance. Ld. Counsel is also at liberty to file written submissions on court's e-mail ID i.e. mm03west@gmail.com.

Copy of this order be sent to Ld. Counsel through Whatsapp.


(PANKAJ ARORA)
M.M-03 (West), THC, Delhi